

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 257/TT/2013

Subject : Determination of tariff for natural inter-state transmission lines as per the Commission's order dated 25.4.2013 in Petition No. 15/SM/2012

Date of Hearing : 25.3.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : Damodar Valley Corporation

Respondent : West Bengal State Electricity Transmission Co. Ltd. & another

Parties present : Ms. Anushree Bardhan, Advocate, DVC
Shri S. Ganguly, DVC

Record of Proceedings

The matter was heard on 25.3.2014. The petitioner has submitted that capital cost relating to 220 kV D/C Waria- Bidhannagar line and 220 kV S/C Jindal- Jamshedpur line were never included in the capital cost of power activities of DVC and no tariff was claimed in respect of the capital cost on such lines. In the petition DVC has further submitted that it has been operating and maintaining the tie lines and as such O&M cost as per norms may be allowed.

2. None appeared for the respondents.



3. The Commission directed DVC to submit following information on affidavit before 12.5.2014:-

- a) Details of ARR approved by the SERC for FY 2009-10, 2010-11, 2011-12, 2012-13 & 2013-14, and details as per Table given herein below, separately for the respective years, containing total amount approved for the respective years:-

(FY _____) ARR _____ (₹ in lakh)		
Sl. No.	LINE TYPE	Length*
		(CKt- Km)
1.	±500 kV HVDC	
2.	±800 kV HVDC	
3.	765 kV D/C	
4.	765 kV S/C	
5.	400 kV D/C	
6.	400 KV D/C Quad. Moose	
7.	400 kV S/C	
8.	220 kV D/C	
9.	220 kV S/C	
10.	132 kV D/C	
11.	132 kV S/C	
12.	66 KV	

* Total length in the State for which ARR has been approved

- b) In case norms for O&M have not been finalized by the SERC, actual audited O&M expenses for that fiscal year.

4. The Commission also directed CTU to provide latest available indicative cost for the type of lines in the above table.

5. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

